

IN THE NATION COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

153/252/(ND)/2019

IN THE MATTER OF:

M/s Pristine City Green Pvt. Ltd.

....PETITIONER

.... RESPONDENT

SECTION

Under Section 252

Order delivered on 11.07.2019

Coram:

R.VARADHARAJAN,

Hon'ble Member (Judicial)

Ms. Deepa Krishan,

Hon'ble Member (Technical)

For the Petitioner/Applicant :

For the Corporate Debtor :

For the ROC

: M. Yadubhushana Rao, Assistant ROC

ORDER

As per the directions of Hon'ble Members, the matter is adjourned to 12.07.2019  
due to paucity of time.



(Prabhat Kumar Sharma)  
Court Officer

Varinder Kumar